

**Loss incurred by E.T.T.D.C. in purchase of Picture Tubes**

7017. SHRI SUSHIL BHATTACHARYYA: Will the PRIME MINISTER be pleased to state:

(a) whether any financial loss has been incurred by the Electronics Trade and Technology Development Corporation Ltd. in the purchase of television picture tubes from abroad during 1975-77;

(b) whether global tenders were floated for the purchase of the said tubes; and

(c) if not, the reasons thereof?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) No, Sir.

(b) No, Sir.

(c) With a view to ensuring uninterrupted availability of TV picture tubes to TV set manufacturers, as also keeping in view the considerations relating to the quantity imported, prices, quality and delivery schedules, the procedures of inviting global tenders for the purchase of TV picture tubes, was not found practicable. However, limited tendering has been followed and has yielded reasonable and satisfactory competitive prices commensurate with quality and speedy deliveries.

**Assam Blockade**

7018. PROF. MADHU DANDAVATE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that in spite of Prime Minister's assurance to discourage the economic blockade against Assam, the West Bengal Chhatra Parishad and the Youth Congress (I) State Branch of West Bengal continued their efforts to effect the blockade; and

(b) if so, the steps taken to prevent such blockade?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) :

(a) and (b). The Chhatra Parishad (I) and the Youth Congress (I) in West Bengal in order to focus attention on the harassment of Bengalis in Assam launched a movement in the State between March 23rd and April 4th. The agitation was by and large peaceful. A total number of 3445 persons were arrested by West Bengal Government in connection with the above movement.

**Mobile Courts in Delhi**

7019. SHRI UTTAMBHAI H. PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that mobile courts have been established in various places of Delhi to check speed breakers, to arrest those who break rules, regulation of Transport authorities and others and to curb the accidents;

(b) the number of cases which have come up during May to July 1980 and the details of realisation of fines and the number of persons sent to jail;

(c) the total expenditure incurred till date on establishment of such courts;

(d) whether Government propose to establish such permanent courts in various parts of the country; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) :

(a) Four mobile courts to try traffic offences have started functioning in Delhi with effect from 31-5-1980.

(b) Upto 15-7-1980, the mobile courts have disposed of 18744 cases leading to realisation of fine of Rs. 10,16,156/-. As the fines imposed have been paid in cash on the spot, no person has been sent to jail.

(c) The Magistrates engaged in the mobile courts work are performing

this function in addition to their own duties and are paid an honorarium Rs. 300/- per month. Similarly, the clerical staff also is paid honorarium.

(d) and (e). The State Governments are welcome to follow the example of setting up of mobile courts.

### **Manufacture of Carbon Bonded Graphite Particles by a Large Scale Unit**

7020. SHRI NAVIN RAVANI: Will the Minister of INDUSTRY be pleased to state:

(a) whether a large scale unit with foreign collaboration has been allowed to manufacture carbon bonded graphite particles although more than 120 small units are manufacturing this item for more than 50 years;

(b) whether it is also a fact that Federation of Association of Small Industries of India (FASII) has lodged strong protest against such permission and demanded protection of small units; and

(c) if so, what measures are proposed to be taken to protect small units in this item?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) :

(a) A letter of intent was issued to a medium scale unit on 30-12-78 for manufacture of various types of graphite and carbon products including graphite crucibles of types and sizes

which are not reserved for small scale sector and not carbon bonded graphite particles as mentioned in the question. In this case Government have approved import of design and drawings including technical documentation for the equipment etc. to be fabricated in India using the technical know-how developed in the country. This is not a regular proposal for foreign collaboration for obtaining process know-how.

(b) A number of representations from individual graphite crucible manufacturers as well Federation of Association of Small Industries of India

(FASII) have been received by Government which appear to have been made on the presumption that foreign collaboration has been allowed in this case.

(c) As a measure of protection to the small scale units, there is a provision in the Letter of intent that the production of crucibles of the types and sizes which are reserved for small sector will not be allowed. Further, a similar proposal from a small scale unit has also been approved for import of drawings and designs.

### **नक्सलपंथी साम्यवादी**

7021. श्री नारसिंहे राय: क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) देश में राज्यवार कुल कितने नक्सलपंथी साम्यवादी हैं;

(ख) उनमें से राज्यवार कितने व्यक्ति नजरबंद हैं, कितने अभियुक्त हैं और कितने अपराधी ठहराये जा चुके हैं ;

(ग) राज्यवार उनमें से कितने व्यक्तियों को जेलों में उच्च श्रेणियां प्रदान की गईं; और

(घ) उनकी रिहाई के बारे में सरकार की क्या नीति है?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाणा): (क) से (ग). सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी।

(ख) मामले की जांच की जा रही है।

### **Output of Atomic Energy**

7022. SHRI GEORGE FERNANDES: Will the PRIME MINISTER be pleased to state:

(a) whether the broad objectives for the creation of the Atomic Energy Commission and the Department of Atomic Energy envisaged construction of a series of atomic power stations designed to give an output of 8000 MWe of energy by 1980-81;

(b) if so, the actual performance; and